

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-24/2003/3996/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the th 10 May, 2023.

Sub: **Casual leave with station leave permission and withdrawal of casual leave.**

Ref:- Your letter No. DJCHA/629/2023, dtd. 4th May, 2023.

Sir,

With reference to the above, I am directed to inform you that have been granted **two days casual leave on 08.05.2023 and 09.05.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 04.05.2023 till the morning of 10.05.2023.** The **casual leave allotted for 15.05.2023 is withdrawn.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/3997/A dated , 10-05-2023

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)